

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1029  
ANSWERED ON:11.12.2013  
APPLICATION UNDER RTI  
Premajibhai Dr. Solanki Kiritbhai

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) the number of applications received for information under the Right to Information Act in the Ministry during the last three years and the current year, year-wise;
- (b) the number of applications in respect of which information has been provided;
- (c) whether the Government has received any complaint with regard to providing incomplete information or information not based on facts; and
- (d) if so, the number of such complaints received and the action taken by the Government in this regard and also against the persons responsible for the same?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) to (d) The information is being collected and will be laid on the Table of the House.